

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 132

IA(CA)/21(CH)2023, 225/2023, 226/2023,
COCP No.7/2023
And
CP No. 74/Chd/Pb/2023

IN THE MATTER OF:

Avinisha Gupta

...Petitioner

Vs.

Venus Texspin Ltd.

...Respondent

Under Section: 241-242, CA 2013, R 11 NCLT, 242, CA, 425, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.08.2024.

Sd/-
Court Officer

05.06.2024

Pooja